

(d) As per the directions of Hon'ble Supreme Court, the onus of providing employment to an adult family member of rescued child labour lies with the concerned State Government and not with the employer.

Introduction of NCLP in all districts

4418. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has plans to introduce NCLP in all the districts of the Country;
- (b) if so, whether the going project fulfilling the objectives being set by Government;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) As of now, Government does not intend to expand the scheme across the country.

(b) to (d) Yes, Sir. Under the National Child Labour Project (NCLP) Scheme, 6.22 lakh children were mainstreamed into regular education system so far.

Operation of NCLP in the country

†4419. SHRI BRIJLAL KHABRI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of districts in the country where National Child Labour Project is operational at present;
- (b) whether it is a fact that Government is considering to launch this scheme across the country;
- (c) if so, the details thereof; and
- (d) the salient features of this project?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (d) Government is implementing the National Child Labour Project (NCLP) Scheme in 266 child labour endemic districts. Under the Scheme, children withdrawn from work are enrolled into the special schools where they are provided with bridging education, vocational training, nutrition, stipend and health care facilities. As of now, there is no plan to expand the scheme across the country.

† Original notice of the question was received in Hindi.